

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
**(Chief Justice's Secretariat)**  
**Camp : Jammu**  
\*\*\*\*\*

**ORDER**

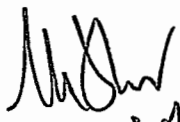
No. 836 of 2023/Psy

Dated 02-08-2023

Consequent upon selection and appointment of Steno-Typists in the Subordinate Courts of **Jammu division** vide Order 833 of 2023/Psy dated 31.07.2023, following transfers and postings of Executive Assistants/P.A.cum-Senior Scale Stenographers/Junior Scale Stenographers and Steno-Typists are made in the interest of administration:-

**Executive Assistants/P.A. cum-Senior Scale Stenographers**

1. Sh. Jai Kumar, P.A.cum Senior Scale Stenographer, Addl. District Judge (Matrimonial), Jammu is transferred and posted as such in the Court of Pr. District & Sessions Judge, Samba vice Sh. Joginder Singh.
2. Sh. Joginder Singh, P.A.cum Senior Scale Stenographer, Pr. District & Sessions Court, Samba is transferred and posted as such in the Court of Pr. District & Sessions Judge, Rajouri against available vacancy.
3. Sh. Pinkle Mangotra, P.A.cum Senior Scale Stenographer, MACT, Jammu is transferred and posted as such in the Court of Addl. District & Sessions Judge, Samba against available vacancy.
4. Sh. Subash Chander Bhagat, P.A.cum Senior Scale Stenographer, Pr. District & Sessions Court, Poonch is transferred and posted as such in the Court of MACT, Jammu vice Sh. Pinkle Mangotra.
5. Sh. Shashi Paul, P.A.cum Senior Scale Stenographer, Family Court, Jammu is transferred and posted as Executive Assistant/P.A. cum-Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Kathua against available vacancy.
6. Sh. Ravinder Kumar, P.A.cum Senior Scale Stenographer, Addl. District & Sessions Court, Doda is transferred and posted as Executive Assistant/ Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Udhampur against available vacancy.
7. Sh. Ravi Kumar, P.A.cum Senior Scale Stenographer, Pr. District & Sessions Court, Baderwah is transferred and posted as such in the Court of Addl. District Judge (Matrimonial), Jammu vice Sh. Jai Kumar.

  
02/08/2023

8. Sh. Ravi Dutt Sharma, Executive Assistant/ Senior Scale Stenographer, Pr. District & Sessions Court, Bhaderwah and Sh. Jagdish Raj Kotwal, P.A.cum Senior Scale Stenographer, Pr. District & Sessions Court, Kishtwar on considering their mutual representation are directed to swap their place of postings.
9. Sh. Sunil Sharma, Executive Assistant/ Senior Scale Stenographer, Pr. District & Sessions Court, Rajouri is transferred and posted as P.A.cum Senior Scale Stenographer in the Family Court, Jammu vice Sh. Shashi Paul.
10. Sh. Rattan Lal, P.A.cum Senior Scale Stenographer, Addl. District & Sessions Court, Kathua and Ms. Sushma Kumari, P.A.cum Senior Scale Stenographer, in the Court of Addl. Sessions Judge Anti Corruption, Jammu on considering their mutual representations are directed to swap their place of postings.
11. Sh. Sh. Jagdish Raj Thakur, P.A.cum Senior Scale Stenographer, Pr. District & Sessions Court, Udhampur and Sh. Jagdev Raj, P.A.cum Senior Scale Stenographer, Addl. District & Sessions Court, Jammu on considering their mutual representation are directed to swap their place of postings.

#### **Junior Scale Stenographers**

1. Ms. Akriti Rathore, Junior Scale Stenographer, Chief Judicial Magistrate Court, Jammu is transferred and posted as such in the Court of Special Mobile Magistrate, Udhampur against available vacancy.
2. Ms. Manpreet Kour, Junior Scale Stenographer, Railway Court, Jammu and Sh. Vishal Uppal, Junior Scale Stenographer, Chief Judicial Magistrate Court, Kathua on considering their mutual representation are directed to swap their place of postings.
3. Sh. Mangal Kumar, Junior Scale Stenographer, Chief Judicial Magistrate Court, Poonch is transferred and posted as such in the Court Chief Judicial Magistrate, Jammu vice Ms. Akriti Rathore.
4. Ms. Nidhi, Junior Scale Stenographer, Chief Judicial Magistrate Court, Samba is transferred and as such posted in the Court of Passenger Tax Magistrate, Jammu against available vacancy.
5. Ms. Tarvinder Kour, Junior Scale Stenographer, Special Mobile Magistrate Court, Poonch is attached in the Court of 1<sup>st</sup> Addl. District & Sessions Judge, Jammu against available vacancy, till further orders.
6. Ms. Kavita Devi, Junior Scale Stenographer, Chief Judicial Magistrate Court, Rajouri is transferred and posted as such in the Court of Chief Judicial Magistrate, Samba vice Ms. Nidhi.

*Handwritten signature and date:*  
02/08/2023

7. Ms. Nisha Sharma, Junior Scale Stenographer, Sub Judge Court, Nowshera is transferred and posted as such in the Court of Fast Track (POCSO Cases) Court, Jammu against available vacancy.
8. Sh. Naresh Kumar, Junior Scale Stenographer, Special Mobile Magistrate Court, Bhaderwah is attached in the Court of Addl. District & Sessions Judge, Doda, till further orders.
9. Sh. Amit Kumar, Junior Scale Stenographer, Sub Judge Court, Ramnagar is transferred and posted as such in the Court of Sub Judge, Batote against available vacancy.

### **Steno-Typists**

1. Sh. Nehal Dovegotra S/o Reghuvir Chander, R/o H.No. 33 W.No. 37, Main Stop Janipur Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted in the Court of District Mobile Magistrate (Traffic) Court, Poonch against the available vacancy. However, he shall remain attached in the Court of Chief Judicial Magistrate, Poonch, till further orders.
2. Sh. Surinder Singh S/o Kalu Ram, R/o Deoli Bishnah Harsa Dabber, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted in the Court of Munsiff, Thathri against the available vacancy. However, he shall remain attached in the Court of Chief Judicial Magistrate, Doda, till further orders.
3. Sh. Shubam Gupta S/o Sham Lal Gupta R/o H.No. 36 B Vasant Vihar Talab Tillo, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Budhal against the available vacancy. However, he shall remain attached in the Court of Special Mobile Magistrate, Rajouri, till further orders.
4. Sh. Mahavir Singh S/o Darshan Singh R/o Pallan Wala, Kot Maira, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Thanamandi vice Sh. Mohd. Taj.
5. Ms. Sakshi Dogra D/o Tilak Raj Dogra R/o H.No. 161/128 Pacci Dhakki Mubarak Mandi, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Samba vice Sh. Ankush Kumar.
6. Sh. Nikhil Gupta S/o Anil Gupta R/o 1021, Peer Mitha, Lower Mast Garh, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Bhaderwah against the

  
02/08/2023

available vacancy. However, he shall remain attached in the Court of Sub Judge, Bhaderwah, till further orders.

7. Sh. Ravinder Singh S/o Kartar Singh R/o Vill Ghordi Khass West P.O. Ghordi, Ramnagar, Udhampur is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Chenani against the available vacancy However, he shall remain attached in the Court of Sub-Judge, Ramnagar, till further orders.
8. Sh. Avish Kohli S/o Manish Kohli R/o 421-422, Bakshi Nagar, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Kotranka against the available vacancy.
9. Sh. Sahil Sharma S/o Prabhu Dayal Sharma R/o E.P. 1004, Mast Garh, Peer Mitha, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Kishtwar against the available vacancy.
10. Ms. Isha Gandotra D/o Sushil Kumar Gandotra R/o H.No.289, Poonch House Panjtirthi, Mubarak Mandi, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Udhampur against the available vacancy.
11. Sh. Shubam Gupta S/o Rajinder Gupta R/o 29, Rajinder Nagar, Canal Road, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Mendhar against the available vacancy.
12. Ms. Nitali D/o Naresh Sharma R/o H. No. F 67 Maheshpura Near Govt. Medical College Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Katra against the available vacancy.
13. Ms. Sunana Sambyal D/o Dig Vijay Singh R/o Mandi Kelhi, Samba is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Hiranagar against the available vacancy.
14. Ms. Neha Charak D/o Balbir Singh R/o Vill Makhanpur Deoli, Makhanpur Charkan, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Addl. Munsiff, Samba against the available vacancy.
15. Sh. Karan Arora S/o Rattan Lal Arora R/o 298, Vikram Nagar, Rehari Colony, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5

  
02/08/2023

(29200-92300) is posted as such in the Court of District Mobile Magistrate (Traffic) Court, Doda against the available vacancy. However, he shall remain attached in the Court of Addl. District Judge (Fast Track), Doda, till further orders.

16. Ms. Indu Bamotra D/o Som Dutt Bamotra R/o Village Dollian Jattan, Post Office Korepunnu, Marheen, Kathua is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court Munsiff, Kathua against the available vacancy.
17. Sh. Vansh Kumar Sharma S/o Ramji Dass R/o 108, Ward No 12, Bishnah Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Gandoh Bhalessa against the available vacancy.
18. Ms. Sonia Dogra, D/o Jagdish Chander R/o 98, Lower Mast Garh, Pir Mitha, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Jammu against the available vacancy.
19. Ms. Reetika Abrol D/o Rajinder Abrol R/o H. No. 214, JMC, Krishna Nagar, Lajpat Nagar, Canal Road, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Bishnah vice Ms. Pooja Rajput.
20. Ms. Nishu Sharma D/o Ashok Kumar Sharma R/o V.P.O. Kahna Chak, Near Post Office, Kahna Chak, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Sub-Registrar, Jammu against available vacancy.
21. Sh. Mukesh Kumar S/o Bansi Lal R/o 179, Keya, Gharater, Gundna, Doda is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Ukhral against the available vacancy. However, he shall remain attached in the Court of Fast Track (Cases against Women including rapes) Ramban, till further orders.
22. Sh. Sushil Bhal S/o Kasturi Lal Bhal R/o Ward No. 65, Post Office Muthi, Upper Barnai, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Ramban against the available vacancy.
23. Ms. Shivani Kalsi D/o Trilok Raj R/o H. No. 16, Krishna Nagar, Vinaik Bazar, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, R.S. Pora vice Sh. Ashish Mehra.

*MK*  
02/06/2023

24. Sh. Kamal Mishra S/o Ravi Kumar Mishra R/o H. No. 211-B Krishna Nagar Dogra Mohlla, Canal Road, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Addl. Special Mobile Magistrate, Ramban against the available vacancy.
25. Sh. Naresh Kumar S/o Surjeet Kumar R/o Swankha, VPO. Swankha, Samba is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Addl. Special Mobile Magistrate Court, R.S. Pura against the available vacancy.
26. Sh. Mohit Sharma S/o Jai Karan R/o Vill Khana Chak, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Addl. Special Mobile Magistrate Court, Surankote against the available vacancy.
27. Sh. Dinesh Kumar S/o Tarsaim Pal R/o Salehar, Chak Tara, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Mahore against the available vacancy.
28. Sh. Shubam Kalotra, S/o Ram Paul Kalotra R/o Ward No. 65, Gurha Brahmana, Post Office Bantalab, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Addl. Special Mobile Magistrate, Udampur against the available vacancy.
29. Ms. Sheetal D/o Joginder Singh R/o Village Galwaday Chak, Tehsil Marh, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of 1<sup>st</sup> Addl. Munsiff (Forest) Court, Jammu vice Sh. Samas Din.
30. Sh. Sourav Kumar S/o Ved Parkash R/o Blohta Chigla, Kiya, Ramnagar, Udampur is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Majalta against the available vacancy.
31. Sh. Awan Kohli S/o Manish Kohli R/o 421-422, Bakshi Nagar, Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Banihal against the available vacancy.
32. Sh. Bikram Rana S/o Tersaim Lal R/o Pandoria Manhasn, Main Road, Bishnah Jammu is appointed temporarily as Steno-Typist in the Pay Level – 5 (29200-92300) is posted as such in the Court of Munsiff, Basohli against the available vacancy.
33. Sh. Samas Din, Steno-Typist, 1<sup>st</sup> Addl. Munsiff (Forest Court), Jammu is transferred and posted as such in the Court of Munsiff, Kalakote against the available vacancy. However, he shall remain attached in the Court of Addl. District & Sessions Judge, Rajouri.

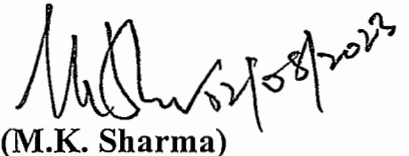
  
02/08/2023

34. Sh. Rahul Sharma, Steno-Typist, 3<sup>rd</sup> Addl. Munsiff Court, Jammu is transferred and posted as such in the Court of Addl. Special Mobile Magistrate, Billawar against available vacancy.
35. Sh. Ashish Mehra, Steno-Typist, Munsiff Court, R.S. Pora is transferred and posted as such in the Court of Munsiff, Reasi against available vacancy.
36. Ms. Pooja Rajput, Steno-Typist, Munsiff Court, Bishnah is transferred and posted as such in the Court of 3<sup>rd</sup> Addl. Munsiff, Jammu vice Sh. Rahul Sharma.
37. Mohd. Taj, Steno-Typist, Munsiff Court, Thanamandi is transferred and posted as such in the Court of Munsiff, Sunderbani. However, he shall remain attached in the Court of Chief Judicial Magistrate, Poonch, till further orders.
38. Sh. Ankush Kumar, Steno-Typist, Munsiff Court, Samba is transferred and posted as such in the Court of Munsiff, Billawar against available vacancy.

**Note:-**

- i) All the new appointees are directed to join their place of postings within a period of 15 days from the date of receipt of this Order. In case any appointee fails to join within the stipulated period in that event his/her appointment shall be deemed to have been cancelled without any further notice.
- ii) All the Presiding Officers, before whom the new appointees have to join, are directed to check all testimonials of new appointees and get them verified from the concerned issuing authorities.
- iii) In case the candidate fails to produce requisite qualification and category certificate, the appointment of such candidates shall be deemed to be cancelled ab-initio.
- iv) All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of the new appointees verified from the Inspector General of Police, CID, Jammu & Kashmir.
- v) The new appointees are directed to give an undertaking before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by the Judicial Magistrate 1<sup>st</sup> Class to the effect that in case any adverse report about his/her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his/her appointment shall be deemed to be cancelled ab-initio and shall have no claim on his/her appointment.
- vi) The salary of the new appointees shall not be drawn unless a satisfactory report in respect of (ii), (iii) & (iv) above is received by this concerned Presiding Officer.
- vii) All the attached officials shall draw their salaries from their respective place of postings.
- viii) Ld. Pr. District & Sessions Judges shall ensure that transferees are relieved within 10 days from the date of issuance of this Order and shall report compliance after which they shall be deemed to have been relieved.

**By Order.**



(M.K. Sharma)  
Principal Secretary to  
Hon'ble the Chief Justice

No. 642-64/PSY-567

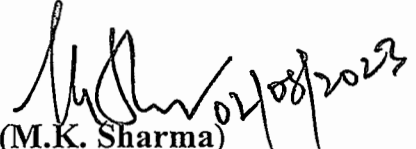
Dated 02-08-2023

**Copy to the:**

1. Registrar General, High Court of J&K and Ladakh, Srinagar.



2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Director Finance, High Court of J&K and Ladakh, Srinagar  
.....for information.
4. Pr. District & Sessions Judges, Jammu/Samba/Kathua/Poonch/Rajouri/Udhampur/Reasi/Ramban/ Bhaderwah/ Kishtwar
5. Addl. District Judge (Matrimonial) Jammu.
6. 1<sup>st</sup> Addl. District & Sessions Judge, Jammu
7. Presiding Officer, MACT, Jammu.
8. Principal Judge, Family Court, Jammu.
9. Addl. District Judge (Fast Track), Jammu/Ramban
10. Addl. District & Sessions Judge, Samba/ Doda/ Rajouri.
11. CJM/Sub Judge, Jammu/ Kathua/ Poonch/Samba/Ramnagar/Rajouri/ Nowshera/Doda/ Batote/ Bhaderwah
12. Special Mobile Magistrate, Jammu/ Poonch/ Rajouri/Bhaderwah.
13. Railway Court, Jammu
14. Passenger Tax Magistrate, Jammu
15. District Mobile Magistrate (T), Poonch/ Doda
16. Munsiff, Addl. Munsiff/ Jammu/ Bishnah/ Thathri /Budhal/ Thanamandi/ Samba/ Bhaderwah/ Chenani/ Kotranka/ Kishtwar/ Udhampur/ Mendhar/ Katra/ Hiranagar/ Kathua/ Gandoh Bhalessa/ Ukhral/ Ramban/ R S Pora/ Mahore/ Majalata/ Banihal/ Basohli/ Reasi/Billawar
17. Sub Registrar, Jammu
18. Addl. Special Mobile Magistrate, Ramban/ R S Pora/ Udhampur/ Surankote/ Billawar
19. 1<sup>st</sup> Addl. Munsiff (Forest), Jammu.
20. 3<sup>rd</sup> Addl. Munsiff, Jammu  
.....for information and necessary action.
21. Incharge NIC, High Court of J&K and Ladakh, Srinagar/Jammu for uploading the same in the High Court website.
22. Incharge Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
23. Office File.

  
(M.K. Sharma)

Principal Secretary to  
Hon'ble the Chief Justice